

20/10/17
Not on Board
16.10.2017

I & B CODE

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Not on Board

C.P No. 292/(MAH)/2017
MA No.501/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Edelweiss Asset Reconstruction Company
v/s
Bharti Defence and Infrastructure Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

ORDER

MA 501/2017 in CP No.292 I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)